

**Videsh Sanchar Nigam Limited**

\*973. SHRI PRAKASH V. PATIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any proposal submitted by Videsh Sanchar Nigam Limited regarding very small aperture terminus also under consideration of Government?

(b) if so, the details thereof;

(c) whether Government have taken any final decision on the proposal;

(d) if so, the details thereof; and

(e) if not, the reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Yes, Sir. Videsh Sanchar Nigam Limited has submitted several proposals from parties proposing to use very small aperture satellite terminals (V-SATs) for

(i) both way communications; and

(ii) reception purpose only.

(c) Yes, Sir. Decisions have been taken on the proposals received.

(d) (i) For both-way communications it has been decided not to permit installation of subscribers' own V-SATs which have direct communication with hub station in a foreign country. However, point to point communication link with another country is permitted provided the earth station in India is installed, maintained and operated by the National Communication agencies and Ministry of Home Affairs also approves the same.

(ii) Receive only Satellite terminals are allowed subject to the issue of licence by the

Wireless Planning and Coordination Committee (WPC) and certain specified conditions.

(e) Question does not arise in view of reply to (c) and (d) above.

**Telephone connection at Charkhi Dadri Telephone Exchange**

\*974. SHRI CHIRANJI LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections provided so far from telephone exchange, Charkhi Dadri, Haryana;

(b) whether the dial system has not been introduced so far in this exchange due to which the subscribers are put to great inconvenience; and

(c) if so, the reasons therefor and the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) 784 telephone connections have been provided so far from Charkhi Dadri, Haryana.

(b) and (c). The dial system could not be introduced so far due to shortage of suitable size of exchange equipment. It is proposed to replace the present exchange by a 2048 Port Digital Electronic Exchange (1991-92) subject to its timely availability.

[Translation]

**Setting up of Central Poultry Breeding Farms in Uttar Pradesh**

\*975. SHRI KALPNATH SONKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is Central Poultry Breeding Farm in Uttar Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government propose to set up Central Poultry Breeding Farms in Basti, Azamgarh, Mhow, Gajipur and Deoria in eastern Uttar Pradesh;

(d) if so, by what time; and

(e) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) to (e). The existing Central Poultry Breeding Farms located at Hessarghatta (Bangalore), Bombay, Bhubaneshwar and Chandigarh are in a position to meet the requirements of quality parent stock chicks of Uttar Pradesh. As such, there is no need to set up any new Central Poultry Breeding Farm in Uttar Pradesh.

[English]

### Indian Islands

\*976. SHRI SHANKERSINGH VAGHELA: Will the Minister of home AFFAIRS be pleased to state:

(a) the number of Indian Islands in the Bay of Bengal, Sindhu Sagar and Hind Maha Sagar;

(b) the number of such islands having postal, educational and medical facilities;

(c) the number of islands which are uninhabited;

(d) how many of such islands are near India's sea border; and

(e) what protective arrangements have been made so that some of these uninhabited Islands are not occupied by foreigners?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (c). The number of Islands including Islets, reefs and isolated rocks under Indian jurisdiction are as follows:

(a) Arabian Sea	447
(b) Bay of Bengal	151
(c) Andaman Sea	572
(d) Lakshadweep Sea	27
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Total	1,197

All the 48 inhabited Islands under the administrative control of Andaman and Nicobar and Lakshadweep Administrations have postal, educational and medical facilities. Except these Islands, other Islands are uninhabited.

Indian Navy maintains regular surface and air surveillance over these islands and Coast Guards ships and aircraft regularly carry out patrol of the off-flung islands in order to safeguard the national interests.

### Ban on Migration of Kashmiri Pandits

\*977. PROF. VIJAY KUMAR MALHOTRA:  
SHRI PRAKASH KOKO  
BRAHBHATTT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have imposed a ban on the migration of Kashmiri Pandits from Jammu and Kashmir henceforth;

(b) if so, the reasons therefor;